



15

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/146/2016
NAME OF THE PETITIONER(S) : Nirej V. Paul & another
NAME OF THE RESPONDENT(S) : The Canning Industries Cochin Limited & 15 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	SRIKANT MOHAN, PCS	For the R-I Company	
2.	K. GOWTHAM KUMAR	Counsel for Applicant/ Petitioners	

ORDER

Shri K Gowtham Kumar, counsel for petitioner present. Shri Srikanth Mohan, PCS, representing R1 present. Time extended at their request for hearing CA-19/2016. Put up on 17.03.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)